

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 599 of 1998.

Thursday this the 17th day of September, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

N. Krishnan Nair
Extra Departmental Delivery Agent,
Keezharur, Neyyattinkara. .. Applicant

(By Advocate Shri G. Sasidharan Chempazhanthiyil)

Vs.

1. Sub Divisional Inspector of Post Office, Neyyattinkara.
2. Superintendent of Post Offices, South Postal Division, Thiruvananthapuram. .. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 17th September, 1998, the Tribunal on the same day delivered the following:

O R D E R

Hearing on the Original Application is advanced as per orders in Miscellaneous Application No.884/98. The counsel on either side state that the grievance of the applicant has since been redressed as the competent authority has issued orders selecting the applicant for appointment as Postman in the Seniority Quota and that the application may be closed as infructuous.

The application is, therefore closed as infructuous.

There is no order as to costs.

Dated the 17th September, 1998.



A.V. HARIDASAN
VICE CHAIRMAN